

1	2	3
25.	Jamshedpur	1
26.	Giridih	1
27.	West Champaran	2
28.	East Champaran	1
29.	Khagaria	1
30.	Aurangabad	2
31.	Madhubani	2
32.	Vaishali	2
33.	Monghyr	2
34.	Purneasadai	1
<b>Total:</b>		<b>96</b>

[English]

**Purchase of machinery for Richardson & Cruddas (1972) Ltd.**

2249 DR. DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that all the machinery of Richardson & Cruddas (1972) Limited, Bombay are more than fifty years old;

(b) whether it is also a fact that the management of this unit has made a request to Government to purchase some of the old machines from the BHEL; and

(c) if so, the decision taken by Government in the matter?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Some of the plant and machinery in the Company is more than 50 years old.

(b) No, Sir. The Company has, however, made a request to BHEL for purchase of some of their old machines.

(c) Does not arise

[Translation]

**Complaints regarding non-receipt of Dak**

2250. SHRI VILAS MUTTEMWAR:  
SHRI I. RAMA RAI:  
SHRI SARFARAZ AHMED:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appeared in the daily 'Jansatta' dated 1.7.87 captioned "Shubhkamma Card Apni Manzil Tak Nahi Pahuche";

(b) if so, the details thereof and the action taken against the employee responsible for the delay.

(c) whether Government have received any complaint regarding non-receipt of dak;

(d) the action taken by Government thereon; and

(e) the details of concrete steps taken to ensure that such incidents do not recur in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) and (b). Yes, Sir. Immediate enquiries were taken up. Out of 220 letters obtained from the office of "Jansatta" on 8-7-1987, 177 letters were delivered. The remaining 43 letters could not be delivered since the addressees are not available at their given addresses. Disciplinary action is under process against the concerned postman.

(c) and (d). No other complaint has so far been received in this case.

(e) This being a case of human delinquency, deterrent action is proposed to avoid a recurrence.

[English]

**Government Directors on Board of Peerless General Finance and Investment Company Limited**

2251. SHRI ATISH CHANDRA SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a decision to appoint some Government Directors on the Board of Peerless General and Investment Company Limited has been taken;

(b) if so, the names of those Directors; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). The Company Law Board has issued a notice of Peerless General Finance and Investment Company Limited to show cause why Directors be not appointed on their Board of Directors under section 408

of the Companies Act, 1956. No final decision has yet been taken.

[Translation]

**Installation of Public Call Offices under Mahanagar Telephone Nigam Limited New Delhi**

2252. SHRI RAJ KUMAR RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of public telephones installed at public places and shops separately in various Telephone Exchanges functioning under the Regional Manager (Central) of Mahanagar Telephone Nigam Limited, New Delhi from 1 July, 1986 to 30 June, 1987; and

(b) the details of the places or shops where these have been installed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) and (b). The information is being collected and will be laid on the Table of the House.

[English]

**Filling up of Vacancies of Postman in Department of Posts**

2253. SHRI S.G. GHOLAP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are vacancies of 3,000 postmen in Department of Posts, if so, the reasons for not filling up these vacancies;

(b) the alternative provision made for it; and

(c) whether there is a competition between the speed post service and private courier service, if so, the action taken to give service better than private service?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS